

CENTRAL ADMINISTRATIVE TRIBUNAL : HYDERABAD BENCH
AT HYDERABAD

O.A./020/00412/2018
Date of Order : 27-04-2018

Between :

N.M.N.Buchi Babu S/o Satyam,
Aged about 42 years,
Occ: MSTs, Gr.'C', R/o 2-94, Kakinada,
East Godavari District.Applicant

AND

1. The Union of India rep. by its
Secretary, Ministry of Culture,
New Delhi.
2. The Archaeological Survey of India,
24 Tilak Marg, New Delhi- 110 011,
Rep. by its Director General.
3. The Superintending Archaeologist,
Archaeological Survey of India,
Amaravathi Circle, Babu Museum,
Bandar Road, Vijayawada,
Andhra Pradesh – 520 002.Respondents

Counsel for the Applicant: Mr. Ch. Ravinder

Counsel for the Respondents : Mr. M. Brahma Reddy, Addl.CGSC

CORAM :

THE HON'BLE MR.JUSTICE R.KANTHA RAO, JUDICIAL MEMBER
THE HON'BLE MRS. MINNIE MATHEW, ADMINISTRATIVE MEMBER

(Oral order per Hon'ble Mr.Justice R.Kantha Rao, Judicial Member)

Heard Mrs. S. Anuradha, learned counsel representing Mr. Ch. Ravinder, counsel for the Applicant and Mrs. K. Rajitha representing Mr. M. Brahma Reddy, learned Standing Counsel for the Respondents.

2. This Original Application is filed seeking a direction to the

Respondents for restoration of Temporary Status of the Applicant. A representation dated 27.11.2017 in this regard is submitted to the Respondents and the same is pending with them. The O.A. is, therefore, disposed of directing the Respondents to dispose of the representation dated 27.11.2017 submitted by the Applicant and pass appropriate orders within a period of eight weeks from the date of receipt of a copy of the order.

3. No order as to costs.

(MINNIE MATHEW)
ADMINISTRATIVE MEMBER

(R.KANTHA RAO)
JUDICIAL MEMBER

Dated : 27th April, 2018.
Dictated in Open Court.

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